## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 281(ND)/2017

IN THE MATTER OF:

M/s. Goldriver Infrastructure Pvt. Ltd.

Applicant/Petitioner

Registrar of Companies

Respondent

## Order under Section 252

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner: Mr. Dinesh Mohan Sinha, Advocate

Mr. Prince Mohan Sinha, Company Secretary Mr. Prem Pyare Tiwari, Company Secretary

For the ROC/RD, Delhi:

Mr. Manish Raj, Company Prosecutor

## ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 06.11.2017.

(CHIEF JUSTICE M.M.KUMAR) PRESIDENT

- Scl.

(DEEPA KRISHAN) MEMBER(TECHNICAL)

10.10.2017 Vincet